GOVERNMENT OF INDIA MINISTRY OF CULTURE **RAJYA SABHA UNSTARRED QUESTION NO.20** ANSWERED ON 02.02.2023

MISSING MONUMENTS

20. SHRI SUSHIL KUMAR GUPTA:

Will the Minister of CULTURE be pleased to state:

- (a) whether it is a fact that a number of centrally protected monuments have gone untraceable; and
- (b) if so, the steps that are being taken to ensure that monuments and heritage sites do not disappear due to activities like encroachments, construction of dams and reservoirs, and fast urbanisation?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) The performance Audit Report of Comptroller and Auditor General of India in 2013 had stated that 92 protected monuments were missing. However, Archaeological Survey of India (ASI) has traced out 68 monuments and 24 are not yet traced.
- (b) Regular watch and ward are provided through regular MTS staff, private security guards and CISF personnel are also deployed. Further, State Level Co-ordination Committee has been formed for removal of encroachments ASI officers take up regular inspection of monuments and sites. Culture awareness programs by involving locals, etc. are also taken up.
